कि इस मौन का क्या कारण है? मेरा निवेदन है कि उपमंत्री महोदय का यह वक्तव्य पूरा नहीं है । मैंने जो कल मुद्दे उठाये थे उन सब का जवाब नहीं दिया गया है ।

SHRI HEM BARUA : From the statement of the hon. Deputy Minister, it has become clear that the Nepalese Ambassador's statement was not correctly reported in the papers. May I know whether the Nepalese Ambassador has contradicted the statement as reported in the papers or is the Minister going to correct the statement that Nepalese Ambassador made as reported in the papers?

MR. DEPUTY-SPEAKER : Once the statement is made; if you are not satisfied or the Members are not satisfied, the usual practice is.... (*Interruption*)

SHRI SURENDRA PAL SINGH : Just to clarify, as the question of trespass was not raised by the hon. Member in his notice, that is why it has not been covered in the statement now. But in my main statement, the day before yesterday, I said clearly that the Nepalese authorities had maintained that the four Nepalese were arrested from Nepalese territory but our stand is that they had trespassed into Indian territory.

श्री मधु लिमये : : वही मेरा झगड़ा है और अब में उपाध्यक्ष महोदय, आप से अनुरोध करूंगा कि मेरा 115 वाला नोटिस स्वीकार किया जाय ।

MR. DEPUTY-SPEAKER : The question of administrative control was raised yesterday. That is all.

SHRI SURENDRA PAL SINGH : There is no boundary dispute whatsoever. The only thing is that the Nepalese authorities said that those persons had been taken away from the Nepalese side of the boundary.

BUSINESS ADVISORY COMMITTEE

TWENTY-SEVENTH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH : I beg to move :

"That this House do agree with the Twenty-seventh Report of the Business Advisory Committee presented to the House on the 12th December, 1968."

SHRI D.N. PATODIA (Jalore) : With regard to item 5 which says that the Committee has recommended postponement of the discussion on the Plan, I want to explain the background. I approached the Speaker —the is at the moment not in the city—I requested him that the Plan should be discussed in the House before Government took any final view on the matter because Government should know the feelings of this House on such a very important subject. The Speaker consulted the Prime Minister and the Prime Minister agreed, and the time was allotted for discussion on the 19th. But now we find that it has been postponed. It is very unjust. This is a very important subject and this should be given proper time during this session.

श्री रामसेवक यादव (बाराबंकी) : उपाध्यक्ष महोदय, मेरा निवेदन है कि लोकसभा का कल का जो कार्यक्रम है जिसमें कि अध्यापकों की हड़ताल के बारे में चर्चा करना है उस सिलसिले में हमको खबर मिली है, अखबारों और टेलीफोन के द्वारा भी मुझे इस बात की जानकारी मिली है कि उत्तर प्रदेश के अध्यापकों और राज्यपाल व राज्य सरकार के बीच में जो वार्ता चल रही थी वह असफल हो गयी है तो मंत्री महोदय उसके बारे में सदन को जानकारी दें कि क्या क्या वार्ता चली थी और क्यों वह असफल हो गयी ताकि कल की बहस में हम उन चीजों को उठा सकें ।

MR. DEPUTY-SPEAKER: This has been decided. When we begin our discussion, you will get whatever information you want.

SHRI S. M. BANERJEE (Kanpur) : We are thankful to the Business Advisory Committee for giving us this opportunity..

MR. DEPUTY-SPEAKER: You were present there.

SHRI S.M. BANERJEE: Yes. I am not raising anything about that. I am

[Shri S.M. Banerjee]

simply requesting you only for this. We have received reports from Lucknow that about 7700 teachers have been arrested. The teachers' organisation has requested the Prime Minister to intervene. If the Prime Minister could make any statement, may solve the problem. Let the Prime Minister intervene because the Governor has miserably failed......... (*Interruptions*).

SHRI HEM BARUA (Mangaldai): I have sent an adjournment motion on the breakdown of the talks in Lucknow. ......(*Interruptions*).

MR. DEPUTY-SPEAKER : Once we have allotted time for discussion, there is no necessity for it.

श्री रामसेवक यादव : उपाध्यक्ष महोदय, मंत्री महोदय से आप जानकारी दिलवायें । वहां पर 7-8 हजार अध्यापक लोग जेल में चले गये हैं जो वार्ता अध्यापकों व राज्यपाल आदि के बीच में चल रही थी वह असफल हो गयी है तो मंत्री महोदय बतलायें कि उन को छोड़ा जा रहा है या नहीं वहां की स्थिति के बारे में सदन को जानकारी दें ।

श्री जार्ज फरनेन्डीज (बम्बई दक्षिण) : हम इस पर बहस चलाने के इतने इच्छुक नहीं है जितना कि हम चाहते हैं कि यह मसला हल हो । जरूरत इस बात की है कि जैसे भी हो इस मसले को अविलम्ब हल किया जाय ।

SHRI BAL RAJ MADHOK (South Delhi): I endorse the suggestions made by hon. friend, Shri Patodia. A discussion on the Fourth Plan was very much necessary and I am sorry it has been postponed.

Then, a number of times, when statements were made by the Prime Minister about her foreign visits, suggestions were made that there should be a full-dress discussion in the House on the international situation. During the last few months, the international situation has undergone a sea-change almost, and India is very much interested in, and affected by, that change. Therefore, it was very necessary that a full-dress discussion on international situation should take place. The Speaker was kind enough to allow a discussion on that. But now I find from this that it has been postponed. My submission is that this is a very important subject and, therefore, even if we have to sit for a day more, on Saturday the 21st, we should have a discussion on this. This should not be postponed.

श्री कंवर लाल गुप्त (दिल्ली सदर) : उपाध्यक्ष महोदय, पिछले सेशन में जब यह कम्पनी डोनेशन बिल पेश हुआ था तो मंत्री महोदय ने यह आश्वासन दिया था कि इस पर अब की बार के सेशन में बहस होगी और इसे पारित किया जायगा. . . .

श्री शिव नारायण (बस्ती) : उपाध्यक्ष महोदय, मैं इन माननीय सदस्य से बहुत पहले से उठ रहा हूं लेकिन इधर आप की कृपा दृष्टि ही नहीं जाती है । आप की कुर्सी के ऊपर धर्मचक्र प्रवर्तनाय लिखा हुआ है और यहां पर जितने भी आप के सामने सदस्य बैठे हैं सब को बराबर अधिकार है । उन से पहले मैं खड़ा हुआ था इसलिए पहले मेरी बात को सुन लिया जाय ।

मैं प्रधान मंत्री जी से प्रार्थना करना चाहता हूं वह लखनऊ गई थी । उनके कहने पर स्टूडेंट्स ने स्ट्राइक काल आफ की । वैसे ही वह अध्यापकों के मामले में इंटरवीन करें और गवर्नर से बात करें और जो गिरफ्तार हुए हैं उनको वह जेल से छुड़ायें । उनका काज बहुत जेनुइन है । हम सब को टीचर्ज के साथ हमदर्दी है । मैं खुद टीचर रहा हूं । उनका एक बहुत पवित्र काम है । मैं प्रधान मंत्री से दरख्वास्त करता हूं कि वह अध्यापकों को जेल से बरी करा दें ।

श्री कंवर लाल गुप्त : पिछले सेशन में कम्पनी डोनेशन बिल यहां आया था, इंट्रोड्यूस हुआ था । इस बार भी मंत्री महोदय ने कहा

था कि उस पर बहस होगी, उसको विचार के लिए ले लिया जाएगा। अब सेशन खत्म होने जा रहा है। वह बहुत इम्पोर्टेन्ट बिल था। मैं प्रधान मंत्री से पूछना चाहता हूं। क्या कांग्रेस वर्किंग कमेटी में डिफ़ेंस ग्राफ ग्रोपिनियन नहीं था कि बिना डोनेशनज़ एकत्र किए चुनाव ही नहीं लड़े जा सकते हैं। और क्या इसी कारण से उसको पोस्टपोन नहीं किया जा रहा है? मैंने सुना है---

MR. DEPUTY-SPEAKER : You are bringing in extraneous matter. Yesterday certain issues were raised. They were disposed of.

श्री कंवर लाल गुप्त : आप उनको जवाब देने दीजिये। जब आप कुछ कह देते हैं तब बड़ी मुश्किल हो जाती है।

MR. DEPUTY-SPEAKER: Working Committee and other matters are not before the House. The only thing is the Bill. He will reply. Nothing further.

श्री कंवर लाल गुप्त : वह बिल जब डिसकशन में आएगा तब आएगा, चन्दा तो इकट्ठा कर ही आपने लिया है।

DR. RAM SUBHAG SINGH: His leader was present in the Business Advisory Committee. We have left it entirely for the Business Advisory Cammittee to decide. It was put before the Committee and the decision was announced yesterday evening which is going to be approved by the House, if the House so feels. And, this is a unanimous decision. Shri K. L. Gupta may enquire from his leader Shri Vajpayee what transpired between us and regarding Shri Patodia's point, I will say this.

विदेश नीति के बारे में मशोक जी ने कहा है। इन दोनों के बारे में, प्लान के बारे में और विदेश नीति के बारे में कमेटी ने फैसला किया है इनको इस बार न लिया जाए, इनको पोस्टपोन कर दिया जाए।

छात्रों और अध्यापकों के बारे में शिव नारायण जी ने बताया है। बनर्जी साहब और यादव जी ने भी उनके बारे में पूछा कि बात क्या हुई है। श्री भागवत झा आजाद ने गवर्नर से बात की थी। जैसा कि शिव-नारायण जी ने बताया है कि प्रधान मंत्री जी के कहने पर, उन से प्रेरणा पा कर छात्रों ने अपना आन्दोलन बन्द कर दिया है। हमें विश्वास है कि अध्यापकों का आन्दोलन भी बन्द हो जाएगा और इस हाउस में उन सारी बातों पर विचार होगा। श्री भागवत झा आजाद उस सब के बारे में परामर्श कर रहे हैं। कल साढ़े तीन बजे लखनऊ में मीटिंग भी हुई थी। उसके अनुसार अब काम होगा।

श्री कंवर लाल गुप्त : जानबूझ कर डोनेशन बिल को ये डिले कर रहे हैं। यह सदन का अपमान है।

MR. DEPUTY-SPEAKER: This observation is a grave injustice to the representatives who are present there. Your leader was there and we took the decision and this observation is not proper.

SHRI RANGA (Sri Kakulam): My point is this. The Business Advisory Committee was charged with a particular task, of settling the business of the next week right upto Friday. They did not have any opportunity of considering the possibility of the House sitting on Saturday and having some business for that day. Would it be possible for Government to let the House sit on Saturday and have both Planning as well as Foreign Affairs.

DR. RAM SUBHAG SINGH: I have pointed out that there is a festival. If there is a festival on the 21st, the Business Advisory Committee thought that we should not sit on the 21st.

They again unanimously took the decision that the House should not sit beyond the 20th instant.

SHRI D.N. PATODIA: Let the House sit on Sunday.

SHRI H. N. MUKERJEE (Calcutta North East): The Business Advisory Committee has only to allot time for matters

[Shri H.N. Mukerjee]

which are proposed by Government to be the subject-matter of discussion in the House. It is not the job of the Business Advisory Committee to determine what should or should not be brought before the House. It is only on Government's declining to bring up the matter on the Political donations to Companies Bill, it is only because Government declines to bring up this matter in complete defiance of an assurance given only last Friday, it is only because of that that the Business Advisory Committee was constrained to allot time only to items placed before it. It is not the business of the Business Advisory Committee. Otherwise, we would have been very happy to decide upon the matters which would come up. Therefore, it is Government's responsibility to explain why in defiance of assurances given repeatedly and repeatedly till last Friday before this House this] Bill is not coming up, quite apart from other matters which were pushed out for lack of time.

This shows political unscrupulousness of a kind which Government has to explain. Why is it that last Friday, when there was a full-dress discussion here when DR. Ram Subhag Singh had told us that it was going to come up and we need not worry but now we are told that in the Business Advisory Committee our representatives had agreed to it. They agreed to what? They agreed only to the allocation of time, the allocation of hours and minutes in regard to the items that were brought forward by Government. Why is it that the Government shies away from the discussion of that particular Bill ?

SHRI S. M. BANERJEE: I was a member of the Business Advisory Committee present at the meeting, and let me make that position clear....

MR. DEPUTY-SPEAKER : The hon. member may resume his seat....

SHRI S. M. BANERJEE: Let me make the position clear.

MR. DEPUTY-SPEAKER : Let the hon. member resume his seat.

When I ask him to resume his seat, he is not doing so, and he is disobeying me.

SHRI S. M. BANERJEE: I have resumed my seat, Sir.

MR. DEPUTY-SPEAKER: I am very sorry to disagree with Shri H.N. Mukerjee. When we allot time we have got to determine priorities, because it is the last week. I must say in fairness, and Members will bear me out, that Dr. Ram Subhag Singh had placed that matter there but for want of time, we had to push out the discussion on the Plan and also the foreign affairs debate and it was almost unanimously decided, and this matter also was postponed to the next session.

श्री मधु लिमये : सर्वसम्मति की बात आपने की है। मैं जरा सा खुलासा करना चाहता हूं। नहीं तो बड़ा अन्याय हो जाएगा।

MR. DEPUTY-SPEAKER: The hon. Member had agreed to the postponement.

श्री मधु लिमये : अब तक मैं चुप था। केवल जरा सा मैं खुलासा करना चाहता हूं।

SHRI SHEO NARAIN: On a point of order. Shri H. N. Mukerjee is a learned professor, but he has used a word which he should not have used in this House. He has used the word 'unscrupulous'. He must withdraw it....

क्या इस शब्द का प्रयोग ठीक है।

You must help me. This is a genuine demand. He has used the word 'unscrupulous'; he must withdraw it....

MR. DEPUTY SPEAKER: But I have got to bear in mind the context. It is not unparliamentary. Therefore, I cannot take action.

श्री शिवनारायण : आप क्या बात करते हैं ? कल हमारी बात अनपार्लियामेंटरी थी ?

SHRI PILOO MODY (Godhra): You must explain to him what 'unscrupulous' means.

MR. DEPUTY-SPEAKER: Now, I shall put the motion to vote.

श्री मधु लिमये : मैं खुलासा सिर्फ यह कर रहा हूं कि जैसा मुखर्जी साहब ने कहा

सरकारी कामकाज पर सरकार का नियंत्रण होता है । क्या हम लोगों ने इन से अपील नहीं की थी कि एसेंशियल सर्विसेस मेंटेनेंस बिल आप न लें, कम्पनी डोनेशंज बिल लीजिये

MR. DEPUTY-SPEAKER: The hon. Member had approved of this. I know that. The report was finally unanimous.

SHRI S. M. BANERJEE: Kindly allow us to explain our point of view.

श्री मधु लिमये : हमारे साथ अन्याय न कीजिये । हम चुप थे । आपने युनेनिमस कहा तभी मैं उठा हूं वर्ना मैं खामोश था । सरकारी कामकाज पर चूंकि हमारा नियंत्रण नहीं रहता इसलिए हम को झुक जाना पड़ा और कोई बात नहीं थी । अगर बिजिनेस एडवाइजरी कमेटी को अधिकार होता तो हम कभी न झुकते । लेकिन चूंकि इन्होंने कहा कि अगर एसेंशियल सर्विसेज मेंटेनेंस बिल पास नहीं होगा तो आसमान फट जाएगा, धरणी कम्प होगा, तब हमने कहा कि ठीक है, इसको पास कर लो ।

श्री अटल बिहारी वाजपेयी : एक बात पर और विचार हुआ था । हम चाहते थे कि डोनेशंज वाला बिल लिया जाए । लेकिन सरकारी काम की जल्दी थी इस वास्ते जो जरूरी था उसको समझा गया कि लिया जाए । फिर यह भी सोचा गया कि चूंकि डोनेशंज इकट्ठे कर लिये गये हैं, इस वास्ते बाद में इस पर विचार हो जाएगा ।

श्री स० मो० बनर्जी : उपाध्यक्ष महोदय, मैं एक बात साफ कर देना चाहता हूं मैं बिजिनेस एडवाइजरी कमेटी का मेम्बर हूं और मैं अपने ग्रुप की तरफ से उसकी मीटिंग में गया था । यह सही है कि डा० राम सुभग सिंह ने यह कहा था कि कम्पनी डोनेशन्ज को बैन करने वाले बिल पर बहस करने पर सरकार को कोई एतराज नहीं है । हमारी तरफ से पहला सुझाव यह दिया गया कि एसेंशियल सर्विसेज मेन्टेनेंस बिल को अभी न लाया जाये और उसके स्थान पर कम्पनी डोनेशज वाले बिल पर बहस की जाय । हमारा दूसरा सुझाव यह था कि हम 21 दिसम्बर, शनिवार, को बैठ कर उस बिल को पास कर दें; हमें शनिवार को बैठने पर कोई एतराज नहीं है । तब यह कहा गया कि लोक सभा द्वारा वह बिल पास किये जाने के बाद राज्य सभा में पास नहीं हो सकेगा, क्योंकि राज्य सभा का सेशन भी खत्म हो रहा है, इसलिए जिस को डोनेशन लेना है, वह ले ही लेगा । यह हमारी मजबूरी थी ।

SHRI NAMBIAR (Tiruchirappalli) : I also want to make a submission. When we raised the question about the Company donations to political parties Bill, Dr. Ram Subhag Singh said that it was not ready and it had not yet been introduced....

SHRI RABI RAY (Puri) : It has been introduced.

SHRI NAMBIAR : When he said that, what could we do ? We are prepared to sit. why should he not bring it up ?

MR. DEPUTY-SPEAKER : The question is :

"That this House do agree with the Twenty-seventh Report of the Business Advisory Committee presented to the House on the 12th December, 1968."

The motion was adopted.

MR. DEPUTY-SPEAKER : Now, next item. Shri Madhu Limaye.

SHRI S. S. KOTHARI (Mandsaur): Is it necessary to shout in order to catch your eye ?

MR. DEPUTY-SPEAKER : The leaders of the groups were all there. We have spent nearly 20 minutes on that.

SHRI S. S. KOTHARI : It is not fair that those who cannot shout will not be called. Could you not give me half a minute ? I am a very quiet Member. I do not shout. Does it mean that I cannot catch

[Shri S. S. Kothari]

your eye ? I wanted only half a minute to press my view point. But since you are not permitting me, I shall not say what I have to say.

MR. DEPUTY-SPEAKER : I have given enough latitude. Now, Shri Madhu Limaye.

श्री मधु लिमये : माननीय सदस्य, श्री कोठारी को अपनी बात कहने दीजिए ।

MR. DEPUTY-SPEAKER : If he does not want to speak, I shall pass on to the next item.

श्री स्वतन्त्र सिंह कोठारी : हम लोग तो यही देख रहे हैं कि जो सदस्य यहां पर चुपचाप रहे, सभ्यता से व्यवहार करे, उसको मौका नहीं दिया जाता है । मैंने तीन दिन में एक सप्लीमेंटरी मांगा, लेकिन वह भी आप ने नहीं दिया ।

MR. DEPUTY-SPEAKER : But there are ways of putting things. If Shri Madhu Limaye does not want to speak, then I shall pass on to the next item.

श्री नाथ पाई (राजापुर) : उपाध्यक्ष महोदय, श्री कोठारी को भी अपनी बात कहने का मौका देना चाहिए ।

SHRI S. S. KOTHARI : My submission is that we are coming to the end of this session. I feel that some time should be allotted for the discussion of economic matters also. Shri D. N. Patodia has already raised the point in regard to the Fourth Plan. That was a very valid point. I would suggest that in future at least, during the subsequent sessions, some time should be found for economic matters also. I wanted just half a minute to mention this.

12.55 hrs.

MATTER UNDER RULE 377

GOVERNMENT ANNOUNCEMENT RE FOREIGN CAPITAL INVESTMENT AND COLLABORATION

श्री मधु लिमये (मुंगेर) : उपाध्यक्ष महोदय, जो सवाल मैं उठाना चाहता हूं, वह पहले भी कार्य-सूची में आया था, लेकिन चूंकि ट्रेन लेट होने के कारण मैं नहीं आ सका, इसलिए उसको आज उठाया जा रहा है ।

इस में पांच छः महत्वपूर्ण सवाल उठते हैं । पहला यह है कि विदेशी पूंजी और विदेशी सहयोग के बारे में सरकार ने जो घोषणा की थी, वह सदन में न करते हुए, जब कि सदन की बैठक हो रही थी, सदन के बाहर की, जिस से सदन में घोषणा करने के पीछे जो उद्देश्य रहता है, वह खत्म हो गया । उद्देश्य यह रहता है कि जब सदन के सामने कोई बयान आता है, तो सदस्यों का ध्यान उसकी ओर जाता है और अगर वे समझते हैं कि उस बयान में कोई ऐसे महत्वपूर्ण सवाल हैं, जिन पर बहस होनी चाहिए, तो वे बहस के लिए अपने प्रस्ताव वगैरह दे सकते हैं ।

मंत्री महोदय, शायद कह सकते हैं कि इस बयान में कोई नीति के सवाल उठते ही नहीं है, यह केवल प्रक्रिया का मामला है । इसलिए इस बारे में मैं कुछ बातें आपके सामने रखना चाहता हूं ।

एक बात तो यह है कि इस नीति के सवाल निश्चित रूप से उठते हैं । दूसरे, इसमें डेलीगेशन ऑफ पॉवर्ज का सवाल भी उठता है । आपने कल जो फैसला दिया था, उसके अनुसार डेलीगेशन ऑफ पॉवर्ज का मामला कमेटी के सामने गया है । इस समय मैं सारे कानूनों का अध्ययन कर के नहीं आया हूं, इसलिए मैं नहीं कह सकता हूं कि क्या-क्या मामले उठते हैं । लेकिन कल या परसों-पहले नहीं-जो बयान यहां पर रखा गया, उस का पहला वाक्य मैं आपके सामने रखना चाहता हूं :

"Functions of the Foreign Investment Board Illustrative Lists of Industries